

SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Cr1) No(s).3595/2008

PREMKUMAR & ORS.

Petitioner(s)

VERSUS

STATE OF KERALA

Respondent(s)

Date: 21/07/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vijay Kumar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

ORDER

There is no request for filing counter affidavit.

Office has to take appropriate steps as per rule.

(S.G.SHAH)
Registrar